GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:4845 ANSWERED ON:24.08.2001 ENTRY POINTS FOR IMPORTS VILAS BABURAO MUTTEMWAR

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government propose to establish more entry points for imports;
- (b) if so, the number of existing entry points for imports and new points proposed to be opened and the reasons therefor;
- (c) whether the Government have identified the items which may be allowed to be imported; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI DIGVIJAY SINGH)

(a) to (d): Imports into India are permitted to be made through 255 entry points. These include 82 customs ports, 32 customs airports, 132 land customs stations and 9 foreign post offices/ sub-foreign post offices. New entry points for imports are opened by the Government from time to time based on representations received from trade organizations, in consultation with the concerned administrative departments, State Governments and other agencies. All items which are not restricted for imports under the Exim policy may be imported by any one.